

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No. 14
I.A No. 499 & 500 of 2020,
RA No. 01 of 2021 in
CP (IB) No.243/BB/2018

IN THE MATTER OF:

M/s. Pridhvi Asset Reconstruction &
Securitisation Company Ltd

... Petitioner

v.

M/s. Sagar Power (Neerukatle) Pvt Ltd

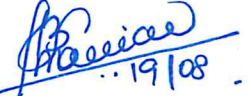
... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No.243/BB/2018 is adjourned to 11.09.2021.


.. 19/08 ..

BY ORDER
(COURT OFFICER)

Brunda